

FORM A
DRAFT PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF TEXRIO TEXTILES PRIVATE LIMITED

1. NAME OF CORPORATE PERSON	Texrio Textiles Private Limited
2. DATE OF INCORPORATION OF CORPORATE PERSON	06/06/2019
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Jaipur
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U51100RJ2019FTC065178
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	F-72, 104 Suryoday Building, Subhash Marg, C-Scheme, Jaipur, Rajasthan 302001 India.
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	21/10/2022
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Srilakshmi Purushotham IBBI Registration No.: IBBI/IPA-001/IPP00951/2017-2018/11571 Address: No. 41, Patalamma Temple Street, Basavanagudi, Near South End Circle, Bengaluru- 560004, Karnataka, India E-mail Id: sri@gurujana.com Phone: 080 4220 2020
8. LAST DATE FOR SUBMISSION OF CLAIMS	20/11/2022

Notice is hereby given that Texrio Textiles Private Limited has commenced voluntary liquidation on October 21, 2022.

The stakeholders of Texrio Textiles Private Limited are hereby called upon to submit a proof of their claims, on or before November 20, 2022, to the liquidator at the address mentioned against item no. 7.

The financial creditors, if any, shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Srilakshmi Purushotham

Date: October 21, 2022

Place: Bengaluru